

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 31st day of March, 2011

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER
HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

1. ORIGINAL APPLICATION No.353/2009

Kailash Chand
S/o Shri Mohan Lal,
R/o Krishna Nagar Ward No.7,
Bandikui, presently working as
Senior Assistant Loco Pilot,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.
2. Divisional Railway Manager,
North Western Railway,
Jaipur.
3. Sr:Divisional Personnel Officer,
North Western Railway,
O/o DRM, NWR,
Jaipur.

... Respondents

(By Advocate : Shri Anupam Agarwal)

2. ORIGINAL APPLICATION No.354/2009

Nathi Lal
S/o Shri Somotya,
R/o Kuti Syalawas Kalan,
Bandikui, presently working as
Senior Assistant Loco Pilot,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Sr.Divisional Personnel Officer, North Western Railway, O/o DRM, NWR, Jaipur.

... Respondents

(By Advocate : Shri S.C.Purohit)

3. ORIGINAL APPLICATION No.355/2009

Ram Kishan
S/o Shri Mool Chand,
R/o Kuty Syalawas Kalan,
Bandikui, presently working as
Senior Assistant Loco Pilot,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Sr.Divisional Personnel Officer, North Western Railway, O/o DRM, NWR, Jaipur.

... Respondents

(By Advocate : Shri Anupam Agarwal)

4. ORIGINAL APPLICATION No.361/2009

Prem Narain,
S/o Shri Pratap Chand,
R/o Near New Petrol Pump, Sikandra Road,
Bandikui, presently working as
Senior Assistant Loco Pilot,
Bandikui.

... Applicant
(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.
2. Divisional Railway Manager,
North Western Railway,
Jaipur.
3. Sr.Divisional Personnel Officer,
North Western Railway,
O/o DRM, NWR,
Jaipur.

... Respondents

(By Advocate : Shri S.C.Purohit)

5. ORIGINAL APPLICATION No.362/2009

Moti Lal
S/o Shri Mool Chand,
R/o Kuti, Bandikui, presently working as
Senior Assistant Loco Pilot,
Bandikui.

... Applicant

(By Advocate : Shri P.N.Jatti)

Versus

1. Union of India through
General Manager,
North Western Railway,
Jaipur.
2. Divisional Railway Manager,
North Western Railway,
Jaipur.
3. Sr.Divisional Personnel Officer,
North Western Railway,
O/o DRM, NWR,
Jaipur.

... Respondents

(By Advocate : Shri Anupam Agarwal)

6. ORIGINAL APPLICATION No.363/2009

Shyam Lal
S/o Shri Prabhu,
R/o Kuti, Behind Govt. School,

Bandikui, presently working as Senior Assistant Loco Pilot, Bandikui.

(By Advocate : Shri P.N.Jatti)

... Applicant

Versus

1. Union of India through General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Sr.Divisional Personnel Officer, North Western Railway, O/o DRM, NWR, Jaipur.

... Respondents

(By Advocate : Shri Anupam Agarwal)

7. ORIGINAL APPLICATION No.364/2009

Ram Kumar Meena
S/o Shri Badri Prasad Meena,
R/o Dhani Gullana, Baswa,
presently working as
Senior Assistant Loco Pilot,
Bandikui.

(By Advocate : Shri P.N.Jatti)

... Applicant

Versus

1. Union of India through General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur.
3. Sr.Divisional Personnel Officer, North Western Railway, O/o DRM, NWR, Jaipur.

... Respondents

(By Advocate : Shri Anupam Agarwal)

ORDER (ORAL)

All the seven OAs are similar in nature and hence the same are being disposed of by this common order.

2. Learned counsel for the applicants contended that he has challenged the impugned order dated 8.4.2008 (Ann.A/1 in all the OAs) on the ground that as the applicants, who are working as Assistant Loco Pilots, were not given adequate training as per respondents orders/circulars, they could not pass the examination for the post of Loco Pilot Grade-II.

3. The aforesaid contention of learned counsel for the applicant is strongly controverted by learned counsel for the respondents.

3. However, at this stage, without challenging the impugned order on merit, as the same has attained finality, learned counsel for the applicants wishes to withdraw these OAs with a liberty to file afresh, if so advised.

4. In view of the foregoing, all the seven OAs stand disposed of as having been withdrawn with liberty to file afresh, if so advised. No order as to costs.

5. Registry is directed to place a copy of this order in all the connected files.

(ANIL KUMAR)
MEMBER (A)

(JUSTICE K.S.RATHORE)
MEMBER (J)

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